COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2017

Dated: 31st July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Him Urja Pvt. Ltd. Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

h/f Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

h/f Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma

h/f Mr. Pradeep Misra for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd